



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in J&K Legal (Gazetted) Service.

Government Order No: **6130** -LD(Estt) of 2017.
Dated : 27 - 12 - 2017.

Pending confirmation by the Departmental Promotion Committee/Public Service Commission, sanction is hereby accorded to the officiating promotions of the following Deputy Legal Remembrancers as Additional Secretaries in their own pay and grade, with charge allowance as admissible under rules:-

S/Shri

1. Baldev Raj;
2. Gh. Nabi Mir;
3. Sajad Amin Shah;
4. Gh. Nabi Bhat; and
5. Abdul Qayoom Malik.

Consequent upon the above, the following transfers and postings are hereby ordered with immediate effect:-

1. Dr. Gh. Mohi-ud-Din Ganie, Additional Secretary presently posted as Joint Registrar, State Information Commission is transferred and posted in the Department of Law, Justice and Parliamentary Affairs against available post;
2. Smt. Villy Koul, Additional Secretary presently posted in the office of State Electricity Regulatory Authority is transferred and posted as Director Litigation, Jammu against available post;
3. Mr. Baldev Raj on his placement as Additional Secretary is transferred from the District Litigation Office, Kathua and posted as Joint Registrar, State Information Commission vice Dr. Mohi-ud-Din Gaine;
4. Mr. Gh. Nabi Mir on his placement as Additional Secretary is transferred from Department of Law, Justice and Parliamentary Affairs and posted in the office Excise Commissioner, J&K;

